

ENBEE TRADE & FINANCE LIMITED

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COMPANY IDENTIFICATION NUMBER: L50100MH1985PLC036945

This Advertisement is being issued by, Saffron Capital Advisors Private Limited ('Manager to the Offer'), on behalf of, Mr. Amar Gala (the 'Acquirer'), pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto, ('SEBI (SAST') Regulations') in respect of the open offer ("Offer") for acquisition of up to **94,913** (Ninety Four Thousand and Nine Hundred and Thirteen only) fully paid-up equity shares of face value of Rs. 10 each ("Equity Shares"), representing 26% of the total share capital of Enbee Trade & Finance Limited ("Target Company") on a fully diluted basis, as of the tenth working day from the date of closure of the tendering period of the open offer ("Voting Share Capital"), from the eligible shareholders of the Target Company for cash at a price of ₹ 50 per equity share (the 'Offer'). The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was published on April 24, 2015 in all the editions of Financial Express (English National Daily), Jansatta (Hindi National Daily), Mumabi Tarun Bharat (Marathi) and Daily Mahasagar (Regional Language Daily).

This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide its letter number CFD/DCR-1/32099/15 dated November 18, 2015. Capitalized terms used in this Corrigendum but not defined herein shall have the same meaning as assigned to them in the DPS. This Corrigendum is being issued in all the newspapers in which the original DPS was published.

The shareholders of the Target Company are requested to kindly note the following information related to the Offer:

A) The revised schedule of activities pertaining to the Offer is set forth below:

Activities	Original Date & Day	Revised Date & Day
Public Announcement (PA)	Friday, April 17, 2015	Friday, April 17, 2015
Publication of DPS in the newspapers	Friday, April 24, 2015	Friday, April 24, 2015
Filing of the draft letter of offer with SEBI	Tuesday, May 05, 2015	Tuesday, May 05, 2015
Last date for a competitive bid	Tuesday, May 19, 2015	Tuesday, May 19, 2015
Last date for SEBI observations on draft letter of offer (in the event SEBI has not sought clarifications or additional information from the Manager to the Offer)	Tuesday, May 26, 2015	Friday, November 20, 2015
Identified Date*	Thursday, May 28, 2015	Tuesday, November 24, 2015
Letter of Offer to be dispatched to shareholders	Thursday, June 04, 2015	Wednesday, December 02, 2015
Last date for revising the Offer price/ number of shares	Monday, June 08, 2015	Friday, December 04, 2015
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	Tuesday, June 09, 2015	Monday, December 07, 2015
Date of publication of Offer Opening Public Announcement	Wednesday, June 10, 2015	Tuesday, December 08, 2015
Date of commencement of Tendering Period (Offer Opening Date)	Thursday, June 11, 2015	Wednesday, December 09, 2015
Date of Expiry of Tendering Period (Offer Closing Date)	Wednesday, June 24, 2015	Tuesday, December 22, 2015
Last Date for completion of all requirements including payment of consideration	Wednesday, July 08, 2015	Wednesday, January 06, 2016

OTHER INFORMATION

- References to various dates as mentioned in PA/DPS/DLOO should be read as per revised activity schedule as mentioned above.
- Subject to statutory approvals, the Open Offer shall continue and shall be completed as per the schedule set out above and updated in the LOF sent to shareholders of the Target Company.
- All the other terms and conditions remain unchanged
- The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirer as laid down in SEBI (SAST) Regulations.
- The PA, DPS, Corrigendum and Letter of Offer will also be available on SEBI's website (www.sebi.gov.in) and on the website of Manager to the Offer.

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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

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